STATEMENT

Details of Pak Raids/Attempts to Capture Posts on LoC August 1999 to
March 2000

SI. No.	Date and Time	Post	Enemy Casualties Killed	Our Casualties Killed
1.	31 August 1999 1630 hrs 01 September 1999 1200 hrs.	PP 4,5 & 8 (Akhnoor sector)	5	2
2.	12 September 1999 0230 hrs.	PP4 (Akhnoor sector)	1	_
3.	22 October 1999 0800 Hrs	Bindu (Rampur sector)	_	_
4.	09 November 1999 1830 hrs	Faulad (Rampur sector)	17	3
5.	22 January 2000	PP-12 (Akhnoor sector)	17	1
6.	15 February 2000	Bhajan Post 5 Gali sector)	(Bimber	4
7.	27 February 2000	Ashok LP Naushera sector	_	7
8.	11 March 2000 1015 hrs	Near Kathi (URI Sector)	_	1

Recruitment Policy in Defence Services

2778. SARDAR BALWINDER SINGH BHUNDAR: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have announced any parameters for recruitment of officers and jawans in the defence services after 1965;

(b)if so, what were the reasons for such changes; and

(c) what is the present policy for recruitment?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) The parameters for recruitment in Defence Services have been modified to provide mainly for higher educational qualification keeping in view the growth of technology in the Defence Sector.

(c) The recruitment of officers in Army, Air Force and *Na*\y is carried out on the basis of all India open competition through the Union Public Service Commission or directly through the Services Selection Board.

The recruitment of sailors in Navy and Airmen in Air Force is done through open competition on all India ment basis. However, recruitment of Personnel Below Officers Rank (PBOR) in Army is made through open rallies held periodically in States on the basis of vacancies allotted to them in proportion of their 'recruitable male population', and their share of Regimental vacancies. Part recruitment is also done through Regimental Centres.

Supply of Shells to Army

- †2779. SHRI RAMA SHANKER KAUSHIK; Will the Minister of DEFENCE be pleased to state :
- (a) whether Government's attention has been drawn to a news-item captioned "Sena ko ghafia golon kee aapoorti" published in 'The Dainik Jagaran' dated the 13th March, 2000;
 - (b)if so. Government's reaction on the whole issue; and
- (c) what procedure has been followed for investigation and by when investigation would be completed?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes Sir.

(b) and (c) A contract dated 21 -1 -1993 was signed with M/s Pitcare Ltd., Honkong for supply of 10000 rounds of 130mm and 6700 rounds of 122mm illuminating ammunition for an amount of USD 6.12 million. The Central Ammunition Depot (CAD), Pulgaon intimated in September 1993 the receipt of consignment of 10000 nos of 130mm illuminating ammunition from Hongkong against the contract. Since the consignment was received without technical literature and range tables, the check proof was delayed. The check proof was conducted in August, 1995 on receipt of fuze setting key and range tables from the firm. Ten rounds were fired of which three recorded defects.

 $[\]dagger Original$ notice of the question was received in Hindi.